NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 367/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES:

Aruna S Jain

V/s.

Nikom Pharmaceutical Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

31. Diph Das Respondent ilb

Divya Shah Associates

Gavey shah for kelmi

Gavy Shah

ORDER C.P. No. 367/I&BC/NCLT/MB/MAH/2017

- The Learned Representative of both the sides are present.
- On receiving the requisite Form the alleged Respondent/Debtor has filed Reply to the Petition and also Reply submitted to the Court, which is placed on record.
 For any Counter Rejoinder, time is granted to the Petitioner.

Matter is now listed for hearing on 06.09.2017.

Bhaskara Pahtula Mohan Member (Judicial) 09.08.2017.

M.K. Shrawat Member (Judicial)